

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st JULY, 2024, 10:30 A.M.

**CP (CAA)/2/GB/2024
CA (CAA)/1/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	DNB Finance and Investment Consultants Pvt. Ltd. 2. Jyoti Holdings pvt. Ltd. 3. Karishma Suppliers Pvt. Ltd. (Transferor Companies) And CR Vanijya Pvt. Ltd. (Transferee Company)
Under Section	U/s 230-232 of Companies Act, 2013.

For Petitioner (s) : Mr. N. K. Gurumurthy, CA.

For Respondent (s) :

ORDER

Ld. Authorized Representative CA. Mr. N. K. Gurumurthy appears on behalf of the Petitioner Companies. It has been brought to notice that an objection has been sent by RBI stating that the Petitioner Companies have approached this Bench without obtaining NOC from RBI.

List the matter on **01.08.2024**

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)